

From,

**Krishna Swaroop Dhar Dwivedi, H.J.S.
I/c Joint Registrar (J) (Services),
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 564/Admin.(Services)/2022 Dated: Allahabad: October 21, 2022

Subject:	Regarding re-scheduling of the MDP/CBP at IIPA, New Delhi and nomination of Judicial Officer in the said training programme.
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Sir,

With reference to your letter no. IIPA-Trg.2022/JTRI-1602 dated 17.10.2022 and in continuation to Court's letter no. 531/Admin.(Services)/2022 dated 30.09.2022, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal for re-scheduling of the MDP/CBP at IIPA, New Delhi, to be now held from **28 November to 02 December, 2022 in place of earlier schedule of 31 October- 04 November, 2022.**

I am to inform you further that the Hon'ble Court has also been pleased to nominate **Sri Ashutosh Prashant Shukla**, Judicial Magistrate, Mahoba in the aforesaid training programme, re-scheduled to be now held from **28 November to 02 December, 2022.**

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl.: As Above.

**sd/-
I/c Joint Registrar (J) (Services)**

No. 564(i)/Admin.(Services)/2022 Dated: Allahabad: October 21, 2022

In continuation to Court's endorsement no. 531(i)/Admin.(Services)/2022 dated 30.09.2022, copy forwarded for information and necessary action to:-

- 1.** The Principal Secretary (Law) & L.R., Govt. of U.P., Lucknow.
- 2.** The Programme Director (U.P. Judicial Training), Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
- 3.** All the concerned District & Sessions Judges/Principal Judges, Family Courts, with the request to kindly inform the officers concerned (as mentioned in enclosed **list-A**), working under their administrative control accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi, on the re-scheduled dates, i.e., **28 November to 02 December, 2022**, for participation in the aforesaid training programme.
They are further requested to direct the Judicial Officers so nominated **to inform the Director, JTRI, Lucknow immediately if they have already participated in the similar training programme at IIPA, New Delhi earlier and their names are again mentioned in the lists of nomination enclosed herewith. In such a case, they are informed to not attend the said training programme at IIPA, New Delhi.**
- 4.** **Sri Manoj Kumar Singh-III**, Spl. Secy. & Addl. L.R. (Legislative), Government of U.P., Lucknow with the information that his request for exemption from the aforesaid training programme has not been considered for suitable orders by the Hon'ble Court as the said training programme has already been **re-scheduled**, to be now held from **28 November to 02 December, 2022.**
- 5.** The Joint Registrar (J) (Computer), High Court, Allahabad.

Encl.: As Above.

**sd/-
Deputy Registrar (Services)**

List-A
Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management for Judicial Officers

Duration: 28 November-02 December, 2022 (re-scheduled)

Sl. No	I.D.	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	2391	KM. PARUL JAIN	A.D.J. (POCSO)	Bijnor
2.	6124	ANIL KUMAR-IV	Addl. District & Sessions Judge	Kasganj
3.	6508	KRISHNA KUMAR-VI	Spl. Judge (U.P. Dacoity.A.A.)	Farrukhabad
4.	6051	PRAVEEN KUMAR SINGH-II	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Gorakhpur
5.	6070	VIPIN KUMAR-II	A.D.J. (POCSO)	Mathura
6.	2392	ASHOK KUMAR-XIII	Addl. District & Sessions Judge	Muzaffar Nagar
7.	6045	ANIL KUMAR-V	Spl. Judge (E.C. Act)	Varanasi
8.	6131	SURESH CHANDRA-VI	Addl. District & Sessions Judge	Lucknow
9.	2393	VIKAS GOSWAMI	Addl. District & Sessions Judge	Meerut
10.	6053	MANOJ KUMAR SINGH-III	Spl. Secy. & Addl.L.R.(Legislative), Govt. of U.P.	Lucknow
11.	6291	GAJENDRA	Spl. Sec.& Addl. LR (Nyay Vibhag), Govt. of U.P.	Lucknow
12.	6138	SMT. ANJANA	A.D.J. (POCSO)	Jhansi
13.	2394	SATYENDRA NATH TRIPATHI	Addl. District & Sessions Judge	Kanpur Nagar
14.	6143	TRILOK PAL SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Hathras
15.	6115	RAKESH KUMAR-VI	Spl. J. (SC/ST, Pev.of Atroci Act)	Bahraich
16.	2395	ROHIT RAGHUWANSHI	Addl. District & Sessions Judge	Varanasi
17.	6161	SMT. SANDHYA CHAUDHARY	Addl. Principal Judge, Family Court	Lakhimpur Kheri
18.	6048	KAMLESH KUMAR	Addl. District & Sessions Judge	Hapur
19.	2396	SANTOSH KUMAR GAUTAM	Addl. District & Sessions Judge	Gorakhpur
20.	6044	RAJESH KUMAR-V	A.D.J. (POCSO)	Allahabad
21.	2599	SMT. NITISHA CHAUDHARY	Judicial Magistrate	Kasganj
22.	2631	SUSHRI POOJA	Civil Judge (Junior Div.)	Ghazipur
23.	2632	KUMARI ARCHANA-II	Civil Judge (Junior Div.)	Gonda
24.	2633	SUSHRI NIKITA GOUR	Addl. Civil Judge (Junior Div.)	Azamgarh
25.	2635	SUSHRI KOMAL SRIVASTAVA	Judicial Magistrate	Varanasi
26.	2418	SUSHRI GARGI	Civil Judge (Junior Div.)	Farrukhabad
27.	2424	RAJ DEEP SINGH	Nyayadhikari, Gram Nyayalaya	Faizabad -Bikapur
28.	3385	SUSHRI EKTA SINGH-II	Civil Judge (Junior Div.)	Lakhimpur Kheri
29.	2432	MANISH KUMAR SINGH	Judicial Magistrate	Mathura
30.	2437	SUSHRI VARUNA BASIST	Civil Judge (Junior Div.)	Ghaziabad
31.	2449	SUSHRI GEETIKA GARG	Civil Judge (Junior Div.)	Saharanpur
32.	2457	NITIN KUMAR RATHI	Civil Judge (Junior Div.)	Aligarh- Iglas
33.	2475	SIDDHARTH CHATURVEDI	Civil Judge (Junior Div.)	Barabanki- Haidergarh
34.	3604	SMT. FARHEEN KHAN	Judicial Magistrate	Hapur
35.	2523	JAIVEER SINGH	Judicial Magistrate	Meerut
36.	3206	SUSHRI AKAGRATA SINGH	Judicial Magistrate	Mahoba
37.	3230	SMT. MANALI CHANDRA	Addl. Civil Judge (Junior Div.)	Allahabad
38.	3235	SMT. KHAIRUN NISA	Addl. Civil Judge (Junior Div.)	Allahabad
39.	3297	ABHINAV YADAV	Civil Judge (Junior Div.)	Jhansi- Mauranipur
40.	3313	SUSHRI VIJAY LAKSHMI YADAV	Addl. Civil Judge (Junior Div.)	Muzaffar Nagar